

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A.No.44/11**

**Thursday this the 22<sup>nd</sup> day of March 2012**

**C O R A M :**

**HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

A.Vijayan,  
S/o.Achuthan,  
Retd. Group D Official, Ettumannur P.O.  
Residing at Aikkaraparambil House,  
Arunoottiumangalam P.O., Kadathuruthy.

...Applicant

(By Advocate Mr.P.C.Sebastian)

**V e r s u s**

1. The Director General,  
Department of Posts, Dak Bhavan, New Delhi.
2. The Senior Superintendent of Post Offices,  
Kottayam Division, Kottayam.
3. Union of India represented by Secretary  
to Government of India, Ministry of Communications,  
Department of Posts, New Delhi.

...Respondents

(By Advocate Mr.A.D.Raveendraprasad,ACGSC)

This application having been heard on 22<sup>nd</sup> March 2012 this Tribunal  
on the same day delivered the following :-

**O R D E R**

**HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

When the case came up for hearing today, counsel for the applicant  
sought permission to withdraw the OA. Permission is granted. With liberty  
to file fresh O.A, this O.A is dismissed as withdrawn.

(Dated this the 22<sup>nd</sup> day of March 2012)

  
**K.NOORJEHAN**  
**ADMINISTRATIVE MEMBER**

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